

(b) The information is being collected and will be placed on the table of the House.

Extension of B.G. line from Hospet to Hubli

480. **Shri Basappa:** Will the Minister of Railways be pleased to state:

(a) whether Government of Mysore has represented for extension of the B.G. line to Hubli from Hospet;

(b) whether Government propose to take up this line before the end of the third Plan period; and

(c) if not, the reasons therefor?

The Deputy Minister in the Ministry of Railways (Shri Sham Nath):

(a) Yes.

(b) No.

(c) This is not one of Railways' Third Plan works. Scheme for conversion, to be taken up in the Fourth Plan are yet to be finalised in conjunction with the Planning Commission and other concerned Ministries.

Lease to raise Coal in M.P.

481. **Shri Vidya Charan Shukla:**

Dr. Chandrabhan Singh:

Shri Parashar:

Shri Hukam Chand

Kachhavaia;

Shri Chandak:

Shri J. P. Jyotishi:

Shri Dajl:

Shri Wadiwa:

Shri R. S. Tiwary:

Shri Bade:

Shri Shiva Dutt

Upadhayaya:

Shri U. M. Trivedi:

Will the Minister of Steel and Mines be pleased to state:

(a) whether the Madhya Pradesh State Mining Corporation have applied for a lease to raise coal, coking as well as non-coking;

(b) if so, the details of the application; and

(c) the decision of the Government thereon?

The Minister of Steel and Mines (Shri Sanjiva Reddy): (a) to (c). The proposal received from the Gov-

ernment of Madhya Pradesh for the grant of mining lease for coal over an area of 2438.95 acres in Bakahi and Bakaho villages in Sohagpur Tehsil in favour of the Madhya Pradesh State Mining Corporation has not been accepted by the Central Government.

Ancillary Industries Sub-Committee

482. **Shri Vidya Charan Shukla:**

Dr. Chandrabhan Singh:

Shri Parashar:

Shri Hukam Chand

Kachhavaia;

Shri Chandak:

Shri J. P. Jyotishi:

Shri Dajl:

Shri Wadiwa:

Shri R. S. Tiwary:

Shri Bade:

Shri Shiva Dutt Upadhayaya:

Shri U. M. Trivedi:

Will the Minister of Industry and Supply be pleased to refer to the reply given to Unstarred Question No. 1906 on the 10th September, 1965 and state:

(a) whether the proposed Ancillary Industries Sub-Committee for Madhya Pradesh has been set up;

(b) if so, the personnel and terms of reference of the sub-Committee; and

(c) when the sub-Committee will submit its report?

The Deputy Minister in the Ministry of Industry and Supply (Shri Bibhudendra Misra): (a) and (b). Government have approved the setting up of the Ancillary Industries Sub-committee in Madhya Pradesh with the following terms of reference:

(i) To prepare lists of parts and components and sub-assemblies required by the large industries which are directly connected with the defence efforts;

(ii) To prepare lists of parts, components and sub-assemblies required by other large industries; and

- (iii) To suggest items of production to be demarcated for the small scale sector so as to fit in with the Common Production Programme proposed for large and small scale industries.

The names of Members of the Sub-committee will be announced shortly.

(c) The Sub-committee will be requested to submit its report as early as possible.

Seizure of Cartridges at Kanpur Station

483. Shrimati Renuka Barkataki:
Shri Yashpal Singh:
Shri Kapur Singh:
Shri Onkar Lal Berwa:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that 1,000 cartridges were seized by the Railway Police at the Kanpur Central Station on the 4th October, 1965; and

(b) if so, whether any steps have been taken to apprehend the people responsible for such illegal traffic in ammunition?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh): (a) Yes.

(b) The case is under police investigation, who arrested 3 persons in this connection.

Third Class Bogies and Brake-Vans

484. Dr. Sarojini Mahishi: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that at present there is an acute shortage of stock in respect of Third Class bogies and brake-vans;

(b) if so, the reasons therefor; and

(c) the steps taken to ease the situation?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag

Singh): (a) There is no shortage of third class coaches and third class coaches with luggage and brake-vans to meet the present normal requirements of traffic.

(b) Does not arise.

(c) Having regard to the requirements of anticipated traffic, the construction of more coaches is programmed every year.

Melattur-Feroke Railway Line

485. Shri Mohammed Koya: Will the Minister of Railways be pleased to state:

(a) whether any preliminary survey was made about the construction of Melattur-Feroke Railway line;

(b) if so, the result thereof; and

(c) if the reply to part (a) above be in the negative, the reasons therefor?

The Deputy Minister in the Ministry of Railways (Shri Sham Nath):

(a) No.

(b) Does not arise.

(c) This line was not included in the Railways' Third Five Year Plan. Due to limitation of funds and resources there are no prospects of this line being taken up for construction in the near future either. Since a survey, if carried out now is liable to become out dated unless it is followed by construction, it is not advisable to incur expenditure on a survey for this line at this stage.

Building for the Central Silk-Worm Seed Station, Srinagar

486. Shri Sham Lal Saraf: Will the Minister of Commerce be pleased to state:

(a) whether it is a fact that the construction of a building for the Central Silk-worm Seed Station, Srinagar, was taken in hand in 1963;